


Government of Jammu & Kashmir
Health & Medical Education Department
Civil Secretariat, Jammu/Kashmir.

Notification

Jammu, the 21st December, 2021

S.O 429 In exercise of the powers conferred by section 2 of the Epidemic Diseases Act, 1897 (3 of 1897), the Lieutenant Governor of the Union Territory of Jammu and Kashmir hereby directs that in notification S.O 230 dated 20-07-2020, in Table appearing therein, at serial no. i, in column 3 relating to "Penalty", for the subject "Persons not wearing a mask in public places", for the words, figure and sign "Rs. 500/-", the words, figures and signs "Rs. 200/- for the first offence and Rs. 500/- for the second and subsequent offence" shall be substituted.

By order of the Lieutenant Governor.


(Vivek Bharadwaj), IAS
Additional Chief Secretary
Health and Medical Education Department

No: HD-Lgal/277/2021-02 (C-97736)

Dated: 21 -12-2021

Copy to the:-

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
2. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
3. Principal Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
5. Divisional Commissioner, Jammu/Srinagar.
6. Director, SKIMS, Soura, Srinagar.
7. Mission Director, National Health Mission, J&K.
8. Principal, Government Medical College,
Jammu/Srinagar/Baramulla/Anantnag/Doda/Kathua/Rajouri.
9. Director, Health Services, Kashmir/Jammu.
10. Director General, Family Welfare, MCH & Immunization, J&K.
11. Director, AYUSH, J&K.
12. Managing Director, J&K Medical Supplies Corporation Ltd.,
13. Commissioner, Food and Drug Administration, J&K.
14. State Drugs Controller, Drugs & Food Control Organization, J&K.

15. All Deputy Commissioners.
16. Director, Archives, Archeology & Museum J&K.
17. OSD to the Advisor (BK) to the Hon'ble Lieutenant Governor, J&K.
18. General Manager, Government Press, Jammu for publication in the next issue of the Government Gazette.
19. All Chief Medical Officers of Health Department.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Additional Chief Secretary, Health and Medical Education Department.
22. Incharge website for hosting the S.O on the official Website.
23. Stock file.